



\$~59

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4096/2023 and CM APPL. 15928/2023

AISHWARYA MUNJAL & ANR.Petitioners

Through: Mr. Akhil Sibal, Sr. Adv. with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Mr. Parminder Singh, Ms. Abhay Agnihotri and Mr. Vineet Wadhwa, Advs.

versus

RESERVE BANK OF INDIA & ANR.Respondents

Through: Mr. Ramesh Babu, Ms. Manisha Singh, Ms. Nisha Sharma and Ms. Tanya Chowdhary, Advs. for RBI.

**CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN**

% **ORDER**
07.05.2025

It is already 5:45 PM.

No time left.

Re-notify on 12.09.2025.

VIKAS MAHAJAN, J

MAY 7, 2025

aj